

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BALANGIR

No.

Dt.

NOTICE

Pursuant to clarification to Rule – 23 of Rules Regulating Control and Use of Government Vehicles stipulated in Letter No. 52055 (230) / F Dt. 09/12/2003 of Government of Odisha in Finance Department, and keeping in view no response on the tender in the prescribed manner made earlier vide (notice inviting sealed tender dt. 28.10.2019) one vehicle bearing Registration No. OR 03 B 3929 (Ambassador Car Diesel) of the establishment of District & Sessions Judge, Balangir shall be disposed of by the Controlling Officer (Registrar, Civil Courts, Balangir) by negotiation by the local interested parties. For the purpose, 12th February, 2020 has been fixed as the date line.

This is for general information of the interested parties for needful, they are requested to apply for the same in plane paper with their details of address, contact telephone number and submit their application to the Nazir, District Court, Balangir on or before 12.02.2020 for follow up action in the matter.


Registrar,
Civil Courts, Balangir

N.B.:- The offset price of the vehicle to be disposed of as above has been fixed by the M.V.I., Balangir @ 15,000/- (Rupees Fifteen Thousand).

Memo No. 500(11) Dt. 25.01.2020

Copy forwarded to the Collector, Balangir / R.T.O., Balangir / M.V.I., Balangir / D.I.P.R.O., Balangir / all Judge-in-charge, Nazarat of the Judgeship of Balangir to display in their respective notice boards for wider circulation.

Copy to the System Officer, District Court, Balangir with a direction to upload the notice in the website meant for the District Judge, Balangir.


Registrar,
Civil Courts, Balangir

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BALANGIR

NOTICE INVITING SEALED TENDER

Dated, Balangir the 24th day of January, 2020

Sealed tenders in plain paper for sale of one number of Ambassador Car of the office of the District Judge, Balangir bearing Registration No. OR 03 5950 Ambassador Car (Nova) ready for auction sale, is invited so as to reach the Registrar, Civil Courts, Balangir on or before 15.02.2020. The tenders should write in capital letters "NOT TO OPEN" on the top of the sealed envelopes. The sealed tenders should be submitted only by registered post / courier service.

The vehicles would be available for inspection inside the Court premises during the office hour after publication of the notice.

The earnest money of Rs. 1000/- (Rupees One Thousand Only) shall be deposited in shape of Bank Draft drawn in favour of the Registrar, Civil Courts, Balangir payable at SBI Main Branch, Balangir and the same be enclosed in tender which should be sealed properly.

The tender shall be opened by the District Judge, Balangir on 18.02.2020 at 03.30 P.M. in presence of the tenderers or their authorized representatives. The unsuccessful tenders shall get refund of their EMD during the office hour.

Subject to finalization of the tenders, the tenders without cash receipt of the EMD and//or those received after due date shall be rejected. The postal delay shall not be taken into consideration for acceptance of the tenders.

The highest tenderer shall deposit 25% of the amount offered on the day, the sale is confirmed by the District Judge, Balangir failing which the EMD shall be forfeited. The balance of the amount shall be deposited within seven days i.e. 25.02.2020 as would be directed by the District Judge, Balangir.

The old vehicle shall be removed from the Court premises within seven days of deposit of the entire amount failing which, ground rent @ 1% of the tendered / negotiated amount shall be charged for each day which will be deposited with the Nazir, District Court, Balangir before removal of the vehicle. In case the ground rent so charged exceeds the sale price deposited, the tenderer / party shall cease to have any right on the vehicle. The amount deposited by him shall be adjusted towards the ground rent and the vehicle shall become absolute property of Government free from encumbrances and disposed of by fresh sealed tender as the case may be.

The Authority reserves the right to reject any or all the tenders without assigning any reasons thereof.

Contd.

Descriptions of the vehicles

Sl. No.	Registration Number of the Vehicle	Type of Vehicle	Year of Purchase	Cost / Price of the Vehicle	Offset price fixed by the M.V.I., Balangir
1	OR 03 5950	Ambassador Car (Diesel) (Nova)	31.07.1995	2,48,026/-	42,000/-

N.B.:- The highest bidders in the auction sale who will own the vehicle (herein after called the owner of the vehicle), is required to make necessary deposit of update tax and update fees, if any, pertaining to the vehicle.


District & Sessions Judge,
Balangir

Memo No. 499(11) Dt. 25.01.2020

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